

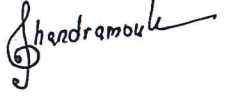

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 02-08-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/26/2018
NAME OF THE PETITIONER(S) : DR. JAWAHAR PALANIAPPAN
NAME OF THE RESPONDENT(S) : KUMUDHAM PUBLICATION PVT LTD
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1)	R. Venkataradan Chandramouli Prabhakar	Counsel for Respondent No. 4	
2)	Led by Sr. Counsel Mr. Sanka T.K. Bhaskar Keerthi Krishna	Counsel for Petitioners	

ORDER

Counsel for Petitioner present. Counsel for R4 present. Counsel for Petitioner stated that they served notice to R1 to R3 and also filed proof of service by way of an affidavit. The same is taken on record. Counsel for R4 undertake to inform the other Respondents to be present before this Tribunal on the next date of hearing. Matter is adjourned for hearing submissions. **Put up on 24.08.2018.**

- sd -
(S VIJAYARAGHAVAN)
Member (Technical)

- sd -
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)